

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 104
Appeal-30/252/ND/2024
IA/103/2024

IN THE MATTER OF:
M/s Meerut Bottlers Pvt. Ltd

...APPELLANT

Vs.

ROC

...RESPONDENT

Section
U/s 252

Order delivered on 22.03.2024
(Hearing through VC & Physical Mode)

Coram:
SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the Appellant
For the RoC
For the IT Department

:Mr. Karan Rajpurohit, Adv.
:Adv. Jyoti Khurana.
:Mr. Parth Semwal and Mr. Abhishek
Maratha, Standing Counsels.

ORDER

IA/103/2024

This is an application seeking early hearing of the Appeal-30/252/ND/2024. The matter was originally listed on 22.02.2024 and on that day of hearing none had appeared on behalf of the Appellant. Therefore, matter was posted for hearing on 02.05.2024. Keeping in view the pendency of this Bench, it may not be possible for us to pre-pone the hearing. Therefore, IA is **dismissed**. Main matter may come on **02.05.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)